

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 8453 OF 2014

Shri Krishna Singh Garbyal & Ors.

....Appellants

-Versus-

Commissioner of Customs, Lucknow

....Respondent

OFFICE REPORT FOR PRE-FINAL HEARING

The matter above-mentioned was listed before Hon'ble Court on 25th August, 2014 when the following orders were passed:

“Leave granted.”

It is submitted that Service of Notice is complete as the sole respondent is represented through Mr. B.K. Prasad, Advocate. Counter Affidavit has already been filed at SLP stage. Counsel for the appellant and also counsel for the respondent have not filed Statement of Case despite notice dated 12th August, 2015. As per amended Supreme Court Rules, 2013, appeal is ready for hearing.

The office report for pre-final hearing is listed before Ld. Registrar Court for orders.

Dated this the 9th day of April, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Rajesh Kumar, Advocate
80, Old Lawyers Chambers.
2. Mr. B.K. Prasad, Advocate
Central Agency Section.

ASSISTANT REGISTRAR